

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/14858/2026 BLAPL/5129/2026	KOSHIYA VAIBHAV JITENDRABHAI @ V.D.KOSHIYA VS STATE OF ODISHA	ARIJEET MISHRA VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha) CT/0000583/2025
2	D-BLAPL/14860/2026 BLAPL/5130/2026	ROCKY MALLIA @ AKASH DEEP MALLIA @ MOHAPATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	AIR FIELD P.S. /1 /2022 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000148/2026
3	D-BLAPL/14962/2026 BLAPL/5131/2026	SUBHAM PRADHAN VS STATE OF ODISHA	SWAGATIKA PANDA VS	BAIDYANATHPUR /207 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001118/2026
4	D-BLAPL/14857/2026 BLAPL/5132/2026	BISWAJIT DASH VS STATE OF ODISHA	ANIRUDHA DAS VS	COLLIERY /251 /2025 J.M.F.C,TALCHER(Anugul) GR/0000544/2025
5	D-BLAPL/14959/2026 BLAPL/5133/2026	CHANDAN NAYAK @ BALUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /533 /2025 S.D.J.M.,KHURDA(Khordha) GR/0001187/2025
6	D-BLAPL/14863/2026 BLAPL/5134/2026	PINTU @ SAROJ KUMAR BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	BALASORE SADAR /37 /2026 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000055/2026
7	D-BLAPL/14983/2026 BLAPL/5135/2026	SHYAM BIHARI YADAV VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	JHARSUGUDA GRPS /55 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000025/2025
8	D-BLAPL/14904/2026 BLAPL/5136/2026	GANESH MAHALIK VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000286/2025
9	D-BLAPL/14996/2026 BLAPL/5137/2026	NIMIYA MANDAL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /27 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) GR/0000010/2026
10	D-BLAPL/14936/2026 BLAPL/5138/2026	A.LAXMIPATI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /56 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000093/2026
11	D-BLAPL/12818/2026 BLAPL/5139/2026	KISHAN NAYAK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	BAIDYANATHPUR /164 /2025 AD-HOC A.D.J.(FTSC),BERHAMPUR(Ganjam) ST/0000268/2025

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12	D-BLAPL/14947/2026 BLAPL/5140/2026	PRADIP @ PRADEEP KUMAR SAHU @ PRADHIP VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	BARGARH /261 /2023 S.D.J.M.,BARGARH(Bargarh) CT/0000624/2023
13	D-BLAPL/13383/2026 BLAPL/5141/2026	SUDAM KUMAR PARIDA VS STATE OF ODISHA	ABHISHEK DASH VS	BADSAHI /134 /2026 J.M.F.C., BETANATI(Mayurbhanj) CT/0000422/2026
14	D-BLAPL/13672/2026 BLAPL/5142/2026	JAYPRAKASH BARIK VS STATE OF ODISHA	ASWINI KUMAR PANDA VS	BURLA /78 /2026 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000107/2026
15	D-BLAPL/13708/2026 BLAPL/5143/2026	ROHIT GHADEI VS STATE OF ODISHA	TAPAN KUMAR JENA SAMANTA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000040/2026
16	D-BLAPL/13847/2026 BLAPL/5144/2026	RANJAN KUMAR BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS	KISHORENAGAR (ANUGUL) /318 /2025 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000026/2025
17	D-BLAPL/14950/2026 BLAPL/5145/2026	AMARJIT KUJUR VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /79 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000214/2023
18	D-BLAPL/14632/2026 BLAPL/5146/2026	MINAKETAN SAHOO VS STATE OF ODISHA	MANORANJAN MUDULI VS	DHENKANAL SADAR /519 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000920/2025
19	D-BLAPL/14998/2026 BLAPL/5147/2026	INDRAMANI MAHANTA VS STATE OF ODISHA	JAYADEBA BEHERA VS	HARICHANDANPUR /120 /2025 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) ST/0000005/2026
20	D-BLAPL/15000/2026 BLAPL/5148/2026	PRABHAT KUMAR BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	RASGOBINDPUR /221 /2026 CIVIL JUDGE (JD) CUM JMFC, RASAGO CT/0000215/2026
21	D-BLAPL/15003/2026 BLAPL/5149/2026	RANJIT KUMAR BARIK @ RANJEET VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BHADRAK RURAL /816 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0003011/2025
22	D-BLAPL/14951/2026 BLAPL/5150/2026	SAMIM ANSARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DHARAMGARH /33 /2025 A.D.J.,DHARAMGARH(Kalahandi) CT/0000035/2025
23	D-BLAPL/14697/2026	BIJEN CHANDRA MOHANTA	SURYAKANTA DWIBEDI	BAHALDA /42 /2026

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	BLAPL/5151/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000360/2026
24	D-BLAPL/14748/2026 BLAPL/5152/2026	GULEKHA HARIPAL VS STATE OF ODISHA	SARAT KUMAR JENA VS	LOISINGHA(BOLANGIR) /224 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000023/2025
25	D-BLAPL/14756/2026 BLAPL/5153/2026	BABAJI @ HEMANTA SAHOO VS STATE OF ODISHA	P.ANUP DASH VS	DHENKANAL SADAR /345 /2025 A.D.J.,DHENKANAL(Dhenkanal) CT/0000170/2025
26	D-BLAPL/14952/2026 BLAPL/5154/2026	JASIM KHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DHARAMGARH /33 /2025 A.D.J.,DHARAMGARH(Kalahandi) CT/0000035/2025
27	D-BLAPL/14790/2026 BLAPL/5155/2026	NALINIKANTA BAL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	Tantiapal Marine /112 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001839/2025
28	D-BLAPL/14810/2026 BLAPL/5156/2026	RAHUL @ RAHUL KUMAR VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITLAGARH) /108 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000060/2025
29	D-BLAPL/14841/2026 BLAPL/5157/2026	MANGAL SINGH KHUNTIA VS STATE OF ODISHA	SARADA PRASAD DASH VS	THAKURMUNDA /18 /2017 A.D.J.,KARANJIA(Mayurbhanj) ST/0000126/2017
30	D-BLAPL/14957/2026 BLAPL/5158/2026	ANI @ ANIRUDHA KUANR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /91 /2024 A.D.J.,PATNAGARH(Balangir) SC/0000021/2024
31	D-BLAPL/14851/2026 BLAPL/5159/2026	SANJU PATRA @ MUNA VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	BADACHANA /327 /2023 A.D.J.,CHANDIKHOLE(Jajapur) Spl/0000026/2023
32	D-BLAPL/14969/2026 BLAPL/5160/2026	CHANDRAMANI NAIK @ HARIJAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	JAIPATNA /306 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000095/2025
33	D-BLAPL/15005/2026 BLAPL/5161/2026	M. ARJUN RAO VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	MALKANGIRI /174 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000053/2024
34	D-BLAPL/13711/2026 BLAPL/5162/2026	SUKUTA @ SUSHANTA CHAKRA VS	MANAS KUMAR CHAND VS	KALINGA NAGAR /233 /2025 SPECIAL JUDGE,JAJPUR ROAD(Jajapur)

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35	D-BLAPL/15028/2026 BLAPL/5163/2026	STATE OF ODISHA SONU MANDAL @ TINGA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	Spl/0000050/2025 JHARSUGUDA /86 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000309/2026
36	D-BLAPL/15127/2026 BLAPL/5164/2026	RUPESH SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JONK /214 /2024 A.D.J.,NAWAPARA(Nuapada) ST/0000034/2025
37	D-BLAPL/14981/2026 BLAPL/5165/2026	PREMANANDA JATI @ PREMA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BERHAMPUR TOWN /114 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000044/2026
38	D-BLAPL/15025/2026 BLAPL/5166/2026	DAS CHANTI @ CHANTI DAS VS STATE OF ODISHA	SISIRA PANIGRAHI VS	ASKA /92 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000347/2026
39	D-BLAPL/15053/2026 BLAPL/5167/2026	SULTAN SINGH VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /488 /2025 A.D.J.,MALKANGIRI(Malkangiri) CT/0000004/2026
40	D-BLAPL/13025/2026 BLAPL/5168/2026	LICHU @ SATYAJYOTI BAG VS STATE OF ODISHA	MANAS KUMAR CHAND VS	LOISINGHA(BOLANGIR) /136 /2022 2ND A.D.J., BALANGIR(Balangir) SC/0000024/2024
41	D-BLAPL/15055/2026 BLAPL/5169/2026	RANJAN PATASANI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /74 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khurda) TR/0000054/2026
42	D-BLAPL/13282/2026 BLAPL/5170/2026	LALTU @ SK KURBAN VS STATE OF ODISHA	BABITA DAS VS	TALCHER TOWN /140 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000002/2026
43	D-BLAPL/13398/2026 BLAPL/5171/2026	DATYA DEEP VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000045/2025
44	D-BLAPL/13760/2026 BLAPL/5172/2026	BABA JENA @ KUNAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAPUR /61 /2026 SPECIAL JUDGE (POCSO), NAYAGARH Spl/0000026/2026
45	D-BLAPL/14916/2026 BLAPL/5173/2026	AMAR SWAIN @ BABU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JENAPUR /207 /2022 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000015/2023

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46	D-BLAPL/13862/2026 BLAPL/5174/2026	KISHORE CHANDRA SETHI @ KALIA VS STATE OF ODISHA	SOMA PATNAIK VS	KHURDA MODEL /483 /2022 A.D.J.,BHUBANESWAR(Khordha) TR/0000505/2022
47	D-BLAPL/13883/2026 BLAPL/5175/2026	JYOTIKANTA SAHOO VS STATE OF ODISHA	SAMVIT MOHANTY VS	BARGARH /229 /2026 S.D.J.M.,BARGARH(Bargarh) CT/0000611/2026
48	D-BLAPL/15004/2026 BLAPL/5176/2026	PRASANNA PRUSTY VS STATE OF ODISHA	ABIT SAHU VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PURI(Puri) GR/0000674/2026
49	D-BLAPL/14353/2026 BLAPL/5177/2026	SARASWATI PALEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 2ND A.D.J,KHURDA(Khordha) TR/0000124/2025
50	D-BLAPL/14710/2026 BLAPL/5178/2026	KRUSHNA KUMBHAR @ KISHAN VS STATE OF ODISHA	SWARAJ PATEL VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000591/2026
51	D-BLAPL/14813/2026 BLAPL/5179/2026	JADA @ ROHITA BEHERA VS STATE OF ODISHA	BISWAJIT SAHOO VS	ITAMATI /100 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000269/2026
52	D-BLAPL/14919/2026 BLAPL/5180/2026	VICKY NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAIDYANATHPUR /22 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000122/2026
53	D-BLAPL/14881/2026 BLAPL/5181/2026	SIVA SHANKAR BANERJEE @ SANKAR VS STATE OF ODISHA	GOREKHANATH DAS VS	MAHILA P.S.(BBSR) /47 /2013 A.D.J.,BHUBANESWAR(Khordha) CT/0000379/2025
54	D-BLAPL/14913/2026 BLAPL/5182/2026	LOKANATH TRIPATHY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAGANNATHA PRASAD /264 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000174/2025
55	D-BLAPL/14908/2026 BLAPL/5183/2026	MOHAMMAD AFZAL VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /34 /2024 A.D.J., SORO(Baleshwar) ST/0000459/2024
56	D-BLAPL/15016/2026 BLAPL/5184/2026	S. SIVA RAO VS STATE OF ODISHA	SWAGATIKA PANDA VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000010/2026
57	D-BLAPL/15167/2026	MADHABANANDA DASH	BIKRAM CHANDRA GHADAI	/ /0

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	BLAPL/5185/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, NIMAPARA(Puri) TR/0000022/2026
58	D-BLAPL/15158/2026 BLAPL/5186/2026	DEEPAK KUMAR SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BERHAMPUR TOWN /114 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000044/2026
59	D-CMP/22073/2026 CMP/891/2026	ALOK MOHANTY VS BISWAJIT SAHOO	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap IA/0000085/2024
60	D-CMP/22143/2026 CMP/892/2026	SAROJINI MAHARANA VS PRAKASH CHANDRA MOHAPATRA	SIDHESWAR RATH VS	// A.D.J.,ATHAGARH(Cuttack) CMA/0000008/2025
61	D-CMP/20725/2026 CMP/893/2026	DAMODAR NAYAK VS KANHEI CHARAN NAYAK	SUBHRANSU BHUSAN MOHANTY VS	// CIVIL JUDGE (SD), SORO(Baleshwar) CS/0000406/2025
62	D-CMP/22777/2026 CMP/894/2026	RADHARANI BUS OWNERS ASSOCIATION, BARAMUNDA, BHUBANESWAR VS SK. KAMALUDDIN	SMITA RANJAN PATNAIK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0002375/2022
63	D-CMP/21772/2026 CMP/895/2026	SARASWATI NANDA VS NARAYAN NANDA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0001054/2019
64	D-CMP/22922/2026 CMP/896/2026	SULOCHANA BHUYAN VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// DISTRICT & SESIONS JUDGE,BHUBANE Fao/0000079/2025
65	D-CMP/23979/2026 CMP/897/2026	MANAS RANJAN ROUTRAY VS SATYABRATA BEHERA	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) IA/0000024/2026
66	D-CMP/22953/2026 CMP/898/2026	YASMIN PARWIN VS SK. MOTIUDDIN MAHAMMAD	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD), SORO(Baleshwar) IA/0000011/2022
67	D-CMP/22971/2026 CMP/899/2026	YASMIN PARWIN VS SK. MOTIUDDIN MAHAMMAD	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD), SORO(Baleshwar) CS/0000058/2022
68	D-CMP/23290/2026 CMP/900/2026	PADMA CHARAN PATRA VS	SAMIR KUMAR MISHRA,(SR.ADV.) VS	// DISTRICT & SESSIONS JUDGE,DHENKA

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69	D-CMP/22900/2026 CMP/901/2026	TAHASILDAR, ODAPADA RANJIT @ RANJIT KUMAR BOSE VS PRADEEP KUMAR SARAF	DWARIKA PRASAD MOHANTY VS	Fao/0000038/2025 // DISTRICT & SESSIONS JUDGE,SAMBALPUR
70	D-CMP/23778/2026 CMP/902/2026	ASWINI MANDAL VS JUNIOR ENGINEER, RURAL DEVELOPMENT DEPARTMENT, KENDRAPARA	ASHOK KUMAR SAHOO VS	Fao/0000005/2026 // CIVIL JUDGE (JD),KENDRAPARA(Kendrapara)
71	D-CMP/22467/2026 CMP/903/2026	HADIANI SINGH VS KANAK SINGH	NIRANJAN LENKA VS	IA/0000011/2026 // CIVIL JUDGE (SD),1ST COURT,CUTTACK
72	D-CMP/22979/2026 CMP/904/2026	BIJAY KUMAR BHUYAN VS BASANTEE PATRA	DWARIKA PRASAD MOHANTY VS	CS/0000018/2010 // 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE
73	D-CMP/22468/2026 CMP/905/2026	BASANTI SUBUDHI VS GADADHAR SUBUDHI	KISHORE KUMAR MISHRA VS	CS/0000846/2009 // DISTRICT & SESSIONS JUDGE,BOUDH
74	D-CMP/23549/2026 CMP/906/2026	MRUTUNJAY BISWAL VS SANATAN SAHU	DURGA PRASAD PATTANAIAK VS	CVREV/0000005/2025 // DISTRICT & SESSIONS JUDGE,BALASORE
75	D-CMP/22478/2026 CMP/907/2026	SUSANTA KUMAR RANA VS SATYABRATA RANA	JAYANTA KUMAR MAJHI VS	EC/0000008/2024 // CIVIL JUDGE (SD), JALESWAR(Baleswar)
76	D-CONTC/15264/2026 CONTC/3166/2026	JAGADISH CHANDRA DAS VS DEBIPRASAD ROUT,EXECUTIVE OFFICER, BARIPADA MUNICIPALITY	ADV. VS	CS/0001061/2023 // ()
77	D-CONTC/16678/2026 CONTC/3167/2026	DILLIP KUMAR ROUTRAY VS MRUTYUNJAY TRIPATHY, OAS	ADV. VS	// // ()
78	D-CONTC/21744/2026 CONTC/3168/2026	R.VENKATA RAMAN PATNAIK VS SANJAY KUMAR SINGH, PRINCIPAL SECRETARY WORKS DEPTT. BHUBANESWAR	AMITABH MISHRA VS	// // ()
79	D-CONTC/21748/2026 CONTC/3169/2026	PABITRA MOHAN TRIPATHY VS SANJAY KUMAR SINGH, PRINCIPAL SECRETARY WORKS DEPTT. .BHUBANESWAR	AMITABH MISHRA VS	// // ()

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80	D-CONTC/21757/2026 CONTC/3170/2026	KRUSHNA CHANDRA HOTA VS SANJAY KUMAR SINGH, PRINCIPAL SECRETARY WORKS DEPTT. BHUBANESWAR	AMITABH MISHRA VS	// 0
81	D-CONTC/22017/2026 CONTC/3171/2026	BIBHUTI CHARAN MOHANTY VS PRATIVA DORA,REGISTRAR,OUAT,BHUBANESWAR	ADV. VS	// 0
82	D-CONTC/22358/2026 CONTC/3172/2026	ANTARYAMI BALIARSINGH VS DR.MRINALINI DARSWAL, IAS	ADV. VS	// 0
83	D-CONTC/22456/2026 CONTC/3173/2026	KORA MADALA VS AMRESH KUMAR, M.D., ODISHA HYDRO POWER CORP LTD., BHUBANESWAR	ADV. VS	// 0
84	D-CONTC/20524/2026 CONTC/3174/2026	NARAYAN PRASAD BEHERA VS J SONAL, COLLECTOR JAGATSINGHPUR	ADV. VS	// 0
85	D-CONTC/22906/2026 CONTC/3175/2026	BIKASH KUMAR PATRA VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0
86	D-CONTC/21705/2026 CONTC/3176/2026	SUBHASHREE PATTANAIK VS BHUPENDRA SINGH POONIA, I.A.S.	ADV. VS	// 0
87	D-CONTC/17024/2026 CONTC/3177/2026	TULARAM NAIK VS SURESH KUMAR BASISTHA, IAS	ADV. VS	// 0
88	D-CONTC/23358/2026 CONTC/3178/2026	RAJESWARI SENAPATI VS RADHAKANTA CHHATRI, D.E.O, KALAHANDI	ADV. VS	// 0
89	D-CONTC/23508/2026 CONTC/3179/2026	JAGANNATH PANDA VS RAJESH KUMAR SWAIN, OES, D.E.O., PHULBANI	ADV. VS	// 0
90	D-CONTC/23513/2026 CONTC/3180/2026	KRUSHNA KAMAR VS MURALIDHAR URMAL, O.A.S., TAHASILDAR, LATHIKATA	ADV. VS	// 0
91	D-CONTC/22803/2026	DURGA CHARAN MURUDI	ADV	//

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	CONTC/3181/2026	VS ARAVIND AGRAWAL,IAS	VS	0 //
92	D-CONTC/22941/2026 CONTC/3182/2026	BANAJABASINI ACHARYA @ SONALIKA ACHARYA VS DR.PRAMOD KUMAR PRAHARAJ, CDMO, BHADRAK	ADV. VS	// 0 //
93	D-CONTC/19563/2026 CONTC/3183/2026	SUSHANTA KUMAR MOHANTY VS TILOTAMA PRADHAN, CHIEF MANAGER, BANK OF BARODA, CUTTACK	ADV. VS	// 0 //
94	D-CONTC/20383/2026 CONTC/3184/2026	INDRANI MAHANTA VS ASWATHY S, IAS	ADV. VS	// 0 //
95	D-CONTC/20397/2026 CONTC/3185/2026	MAMATA PATEL VS ASWATHY S, IAS	ADV. VS	// 0 //
96	D-CONTC/22362/2026 CONTC/3186/2026	ROJALIN NAYAK VS ASWATHY S., IAS	ADV. VS	// 0 //
97	D-CONTC/20386/2026 CONTC/3187/2026	RINKI NAIK VS ASWATHY S, IAS	ADV. VS	// 0 //
98	D-CONTC/20392/2026 CONTC/3188/2026	MITANJALI CHIHNARA VS ASWATHY S, IAS	ADV. VS	// 0 //
99	D-CONTC/20393/2026 CONTC/3189/2026	SANGITA PATEL VS ASWATHY S, IAS	ADV. VS	// 0 //
100	D-CONTC/20396/2026 CONTC/3190/2026	BHANJANI MEHER VS ASWATHY S, IAS	ADV. VS	// 0 //
101	D-CONTC/20452/2026 CONTC/3191/2026	SUDHIR CHANDRA JAGADEV VS VISHAL DEV, ADDL. CHIEF SECY. TO GOVT. OF ODISHA, ENERGY DEPT., KHURDA	SIDHESWAR MALLIK VS	// 0 //
102	D-CRLA/14490/2026 CRLA/457/2026	U. RAJENDRA PATRA VS	TUKUNA KUMAR MISHRA VS	JEYPORE VIGILANCE /36 /2013 SPL.JUDGE(VIG.),JEYPORE(Koraput)

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103	D-CRLMC/13748/2026 CRLMC/1705/2026	STATE OF ODISHA(VIG.) DOLLY RANI SAHOO VS STATE OF ODISHA(VIG.)	SURJYA NARAYAN SAHU VS	GR/0000023/2013 JEYPORE VIGILANCE /28 /2012 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000020/2012
104	D-CRLMC/13865/2026 CRLMC/1706/2026	BIROJ @ BIRU LAMA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE TOWN /206 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000032/2025
105	D-CRLMC/14806/2026 CRLMC/1707/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS STATE OF ODISHA	JINURANI VS	MALKANGIRI /349 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000414/2023
106	D-CRLMC/14451/2026 CRLMC/1708/2026	PRADOSH KUMAR CHHOTROY VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	BADAGODA P.S. /79 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack) DV M.C./0000043/2026
107	D-CRLMC/14807/2026 CRLMC/1709/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS STATE OF ODISHA	JINURANI VS	MALKANGIRI /69 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000089/2024
108	D-CRLMC/14642/2026 CRLMC/1710/2026	RANJULATA SAMAL VS STATE OF ODISHA(VIG.)	P.ANUP DASH VS	CUTTACK VIGILANCE /22 /2021 SPECIAL JUDGE(VIGILANCE),DHENKA GR/0000007/2021
109	D-CRLMC/14808/2026 CRLMC/1711/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS STATE OF ODISHA	JINURANI VS	MALKANGIRI /60 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000076/2024
110	D-CRLMC/15107/2026 CRLMC/1712/2026	BINOD KUMAR PADHY VS STATE OF ODISHA	SURAJ MOHANTY VS	/ /0 A.D.J.,CHATRAPUR(Ganjam) CRREV/0000006/2025
111	D-CRLMC/14455/2026 CRLMC/1713/2026	SAKYA SINGH CHHOTROY VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	BADAGODA P.S. /79 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack) DV M.C./0000043/2026
112	D-CRLMC/14125/2026 CRLMC/1714/2026	MANOJ KUMAR RAUTARAY VS PRASANNA KUMAR SAHOO	MANAS KUMAR CHAND VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) CRA/0000032/2025
113	D-CRLMC/14391/2026 CRLMC/1715/2026	DILLIP KUMAR PATI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	PATKURA /164 /2012 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001018/2012

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114	D-CRLMC/12960/2026 CRLMC/1716/2026	NIRMAL KUMAR JENA@NIRMAL JENA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /856 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001638/2025
115	D-CRLMC/14010/2026 CRLMC/1717/2026	SUNIL BADAMAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /139 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000119/2024
116	D-CRLMC/12974/2026 CRLMC/1718/2026	KAMAL LOCHAN DAS @ KAMALA LOCHAN DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BALIAPAL /247 /2023 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000272/2023
117	D-CRLMC/14825/2026 CRLMC/1719/2026	ANANDA PARICHHA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	Maitri Vihar PS /9 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000043/2026
118	D-CRLMC/13916/2026 CRLMC/1720/2026	PREM KUMAR MOHANTA @ JAYANTA KUMAR MOHANTA VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	BARIPADA TOWN /398 /2019 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M GR/0001329/2019
119	D-CRLMC/13939/2026 CRLMC/1721/2026	SORABH DHANUKA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	/ /0 SPECIAL JUDGE, (C.B.I.-II),BHUBANESV TR/0000004/2024
120	D-CRLMC/14168/2026 CRLMC/1722/2026	AKSHYAMITA KARTIK VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /14 /2024 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000011/2024
121	D-CRLMC/12774/2026 CRLMC/1723/2026	M/S.TATA CONSULTING ENGINEERS LTD.,(TCE) VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar ICC/0000074/2017
122	D-CRLMC/14304/2026 CRLMC/1724/2026	BHALU@BAPUNI PATRA VS STATE OF ODISHA	USHARANI PATI VS	BALASORE SADAR /213 /2025 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000412/2025
123	D-CRLMC/13048/2026 CRLMC/1725/2026	SURYAKANTA DEHURI VS RAJASHREE PATRA	DHARMENDRA SETHY VS	UDALA /276 /2023 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CMC/0000247/2024
124	D-CRLMC/10445/2026 CRLMC/1726/2026	SANTI MALLIK@MALLICK@SHANTI@SANTILATA MALLICK VS STATE OF ODISHA	PRAHALLADA SAHU VS	KHAJURIPADA /162 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000807/2025
125	D-CRLMC/14136/2026	PURNA CHANDRA BEHERA	MANAS KUMAR CHAND	MANCHESWAR P.S. /217 /2012

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	CRLMC/1727/2026	VS STATE OF ODISHA	VS	3RD A.D.J., BHUBANESWAR(Khordha) CT/0000021/2013
126	D-CRLMC/12356/2026 CRLMC/1728/2026	ABHI @ ABHAYA KUMAR SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /400 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARSA
127	D-CRLMC/14326/2026 CRLMC/1729/2026	MAHESH PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	GR/0000685/2025 ALAKUNDA /89 /2025 S.D.J.M.,JAJPUR(Jajapur) CT/0001611/2025
128	D-CRLMC/15029/2026 CRLMC/1730/2026	KESAB DAS @ KESAB CHANDRA DAS VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	FATEGARH /37 /2007 J.M.F.C.,BHAPUR(Nayagarh) GR/0000060/2007
129	D-CRLMC/14337/2026 CRLMC/1731/2026	SRIDHAR DHAL VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	ALAKUNDA /88 /2025 S.D.J.M.,JAJPUR(Jajapur) CT/0001597/2025
130	D-CRLMP/14091/2026 CRLMP/687/2026	SRIMANTA KUMAR SARAF VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	//0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSANA
131	D-CRLREV/14954/2026 CRLREV/384/2026	DR. BIBHUPADA MAHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	2(C)CC/0002208/2025 CYBER CRIME AND ECONOMIC OFFENSES
132	D-CRLREV/15233/2026 CRLREV/385/2026	SUBASIS MALLICK VS SUKADEV PATI	BISWARANJAN DALAI VS	// DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR
133	D-CRLREV/14993/2026 CRLREV/386/2026	HIMANSU RANJAN BEHERA VS GOBINDA CHANDRA SWAIN	BISWARANJAN DALAI VS	//0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/0000012/2026
134	D-CRLREV/12701/2026 CRLREV/387/2026	SUREKHA MAHAKUD VS STATE OF ODISHA(VIG.)	DHIRENDRA KUMAR MOHAPATRA VS	SAMBALPUR VIGILANCE /109 /2015 SPL.JUDGE (VIG), SUNDERGARH(Sundergarh) CT/0000014/2024
135	D-CRLREV/14974/2026 CRLREV/388/2026	CHAMAN SWAIN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	//0 EXECUTIVE MAGISTRATE,NIMAPARA
136	D-CRLREV/14895/2026 CRLREV/389/2026	RAJENDRA KUMAR KHILAR VS	DAYANIDHI MISHRA VS	CRMC/0000102/2026 SAHADEV KHUNTA /311 /2018 C.J.M.,BALASORE(Baleshwar)

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137	D-CRP/20590/2026 CRP/31/2026	STATE OF ODISHA CHANDRA SEKHAR SAMAL VS	PRAVAT RANJAN SUTAR VS	CT/0002544/2018 // DISTRICT & SESIONS JUDGE,BHUBANE
138	D-FAO/20943/2026 FAO/641/2026	STATE OF ODISHA BIMALENDU SEKHAR DASH VS	SANGRAM JENA VS	Fao/0000019/2025 // STATE EDUCATION TRIBUNAL,BHUBA
139	D-FAO/22723/2026 FAO/642/2026	STATE OF ODISHA SAROJ KUMAR PANDA VS	SANGRAM JENA VS	Gia/0000760/2017 // STATE EDUCATION TRIBUNAL,BHUBA
140	D-FAO/21696/2026 FAO/643/2026	STATE OF ODISHA PANCHANAN MISHRA VS	SUBHADUTTA ROURTRAY VS	Gia/0000815/2012 // STATE EDUCATION TRIBUNAL,BHUBA
141	D-FAO/21115/2026 FAO/644/2026	STATE OF ODISHA ABHAYA KUMAR SWAIN VS	SAMEER KUMAR DAS VS	Gia/0000160/2013 // STATE EDUCATION TRIBUNAL,BHUBA
142	D-FAO/21175/2026 FAO/645/2026	STATE OF ODISHA M.C. OF BHUTASARASINGI HIGH SCHOOL , BHUTASARASINGI,GANJAM VS	MAHENDRA KUMAR SAHOO VS	Gia/0000873/2016 // STATE EDUCATION TRIBUNAL,BHUBA
143	D-FAO/23449/2026 FAO/646/2026	STATE OF ODISHA DR.KAPILA CHARAN MOHANTY VS	KUNAL KUMAR SWAIN VS	Gia/0000294/2019 // STATE EDUCATION TRIBUNAL,BHUBA
144	D-FAO/23522/2026 FAO/647/2026	STATE OF ODISHA DILLIP KUMAR SAHU VS	AUROBINDA SAHOO VS	Gia/0000407/2017 // STATE EDUCATION TRIBUNAL,BHUBA
145	D-MACA/12147/2026 MACA/491/2026	STATE OF ODISHA B.M.,NATIONAL INSURANCE CO.LTD., KORAPUT VS	PRASANTA KUMAR MAHALI VS	Gia/0000224/2019 // 1ST M.A.C.T.,KORAPUT(Koraput)
146	D-MACA/16828/2026 MACA/492/2026	RUKMANI BHATRA ORIENTAL INSURANCE COMPANY LTD.,KHURDA VS	NIBEDITA MOHANTY VS	Mac/0000175/2022 // 5TH M.A.C.T., KHURDA(Khordha)
147	D-MACA/23213/2026 MACA/493/2026	AKHIL BEHERA THE LEGAL MANAGER, NATIONAL INSURANCE CO. LTD., CUTTACK VS	PRASANTA KUMAR MAHALI VS	Mac/0000046/2020 // 5TH M.A.C.T.,ATHAGARH(Cuttack)
		LITUNA SAHOO		Mac/0000108/2024

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148	D-MACA/23209/2026 MACA/494/2026	MAMTA DEVI VS BIRENDRA KUMAR	BISHNU BRATA SINGH VS	// I MACT,BALASORE(Baleshwar) Mac/0000311/2011
149	D-RPFAM/22470/2026 RPFAM/147/2026	MAHENDRA NATH BARIK VS GITANJALI S.R. BARIK	SURYAKANTA DWIBEDI VS	// JUDGE FAMILY COURT,ROURKELA(Su Crp/0000095/2024
150	D-RSA/20400/2026 RSA/264/2026	REBATI SAHOO VS STATE OF ODISHA	MAMATA MISHRA VS	// A.D.J.,CHANDIKHOLE(Jajapur) RFA/0000066/2018
151	D-RVWPET/23251/2026 RVWPET/133/2026	STATE OF ODISHA VS BIJAY KUMAR BARIK	SATYABRATA MOHANTY,A.G.A VS	// () //
152	D-RVWPET/19663/2026 RVWPET/134/2026	CHAKRADHAR SAHOO VS TATA POWER,CENTRAL ORISSA DISTRIBUTION LTD. (TPCODL), BHUBANESWAR	IN PERSON VS	// () //
153	D-RVWPET/23682/2026 RVWPET/135/2026	BISWAJIT RATH VS STATE OF ODISHA	SUPRIYA PATRA VS	// () //
154	D-SAO/12267/2026 SAO/15/2026	NRUSINGHA CHARAN BEHERA VS BIJAY KUMAR BEHERA	SACHIDANANDA SAHOO VS	// A.D.J.,JAJPUR(Jajapur) RFA/0000020/2013
155	D-WA/21310/2026 WA/781/2026	STATE OF ODISHA VS SUBHRANSU SEKHAR PATTNAIK	SAROJ KUMAR JEE,A.G.A VS	// () //
156	D-WA/22294/2026 WA/782/2026	STATE OF ODISHA VS SARITA PATTNAIK	SAROJ KUMAR JEE,A.G.A VS	// () //
157	D-WA/21196/2026 WA/783/2026	STATE OF ODISHA VS SURESAN KHAMARI	SABITA RANJAN PATTNAIK,A.G.A VS	// () //
158	D-WA/21107/2026 WA/784/2026	STATE OF ODISHA VS BAISHNAB CHARAN DAS	SABITA RANJAN PATNAIK,A.G.A VS	// () //
159	D-WA/21309/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	//

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	WA/785/2026	VS PURNA CHANDRA BARAL	VS	0 //
160	D-WP(C)/23758/2026 WP(C)/16384/2026	AKSHAYA KUMAR SAHU VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
161	D-WP(C)/23250/2026 WP(C)/16385/2026	SRI JAGANNATH INSTITUTE OF PARAMEDICAL SCIENCE, KHURDHA VS STATE OF ODISHA	ABHISHEK SAHOO VS	// 0 //
162	D-WP(C)/23965/2026 WP(C)/16386/2026	RANJAN KUMAR DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
163	D-WP(C)/18605/2026 WP(C)/16387/2026	PATHANI SAMANTA INSTITUTE OF NURSING, NAYAGARH VS STATE OF ODISHA	BISHNU CHARAN SAHU VS	// 0 //
164	D-WP(C)/18685/2026 WP(C)/16388/2026	RASHMI RANJAN BEHERA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
165	D-WP(C)/23180/2026 WP(C)/16389/2026	SHIVA PRASAD SAMAL VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
166	D-WP(C)/22818/2026 WP(C)/16390/2026	SK.JAHİR VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// 0 //
167	D-WP(C)/19444/2026 WP(C)/16391/2026	BINAPANI SWAIN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
168	D-WP(C)/8279/2026 WP(C)/16392/2026	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
169	D-WP(C)/20928/2026 WP(C)/16393/2026	MOTILAL PATEL VS UNION OF INDIA	SAGARIKA SAHOO VS	// 0 //
170	D-WP(C)/23241/2026 WP(C)/16394/2026	SRI JAGANNATH INSTITUTE OF PARAMEDICAL SCIENCE, SUNDARGARH VS	ABHISHEK SAHOO VS	// 0

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171	D-WP(C)/22499/2026 WP(C)/16395/2026	STATE OF ODISHA SWAPNARANI TRIPATHY VS	SOUMYA RANJAN PATI VS	// // 0
172	D-WP(C)/23243/2026 WP(C)/16396/2026	STATE OF ODISHA SRI JAGANNATH INSTITUTE OF PARAMEDICAL SCIENCE, SAMBALPUR VS	ABHISHEK SAHOO VS	// // 0
173	D-WP(C)/23918/2026 WP(C)/16397/2026	STATE OF ODISHA PRADIPTA KUMAR MAHAPATRA VS	ASWINI KUMAR KARMI VS	// // 0
174	D-WP(C)/21104/2026 WP(C)/16398/2026	STATE OF ODISHA NITYANANDA ROUT VS	BHASKAR CHANDRA PANDA VS	// // 0
175	D-WP(C)/22704/2026 WP(C)/16399/2026	STATE OF ODISHA M/S ARUNI STONE CRUSHER,DHENKANAL VS	KAJAL SAHOO VS	// // 0
176	D-WP(C)/21377/2026 WP(C)/16400/2026	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE DIVISION,JAJPUR NIRMAL KUMAR JAIN VS	SANJAY KUMAR PATRA VS	// // 0
177	D-WP(C)/21874/2026 WP(C)/16401/2026	STATE OF ODISHA DURGA PRASAD MISHRA VS	AMIT KUMAR SAHU VS	// // 0
178	D-WP(C)/22711/2026 WP(C)/16402/2026	STATE OF ODISHA SUDHANSU BHUSAN BAL VS	MANAS KUMAR SWAIN VS	// // 0
179	D-WP(C)/22864/2026 WP(C)/16403/2026	STATE OF ODISHA BABULA SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
180	D-WP(C)/20591/2026 WP(C)/16404/2026	STATE OF ORISSA SURENDRA KATHUA VS	PRASANTA KUMAR JENA VS	// // 0
181	D-WP(C)/22514/2026 WP(C)/16405/2026	STATE OF ODISHA DEBDAN MISHRA VS	RABI NARAYAN MISHRA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/23158/2026 WP(C)/16406/2026	MILAN PRADHAN VS STATE OF ODISHA	LAMBIT SENAPATI VS	// 0 //
183	D-WP(C)/22122/2026 WP(C)/16407/2026	MALAY ROUL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
184	D-WP(C)/23926/2026 WP(C)/16408/2026	SUBRAT KUMAR TRIPATHY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
185	D-WP(C)/23086/2026 WP(C)/16409/2026	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
186	D-WP(C)/22522/2026 WP(C)/16410/2026	NIBASINI MOHAPATRA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
187	D-WP(C)/4724/2026 WP(C)/16411/2026	DEOKARAN PRASAD JAISWAL@DEOKARAN JAISWAL VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
188	D-WP(C)/23229/2026 WP(C)/16412/2026	BISWANATH BARIK VS THE REGISTRAR, UTKAL UNIVESITY	SANJIB MOHANTY VS	// 0 //
189	D-WP(C)/21450/2026 WP(C)/16413/2026	KIRTISOVA BEHERA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
190	D-WP(C)/23891/2026 WP(C)/16414/2026	DR. BAIJAYANTI SINGH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
191	D-WP(C)/23191/2026 WP(C)/16415/2026	RADHAKANTA KATHAR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
192	D-WP(C)/23761/2026 WP(C)/16416/2026	DANDAPANI SWAIN VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
193	D-WP(C)/22752/2026	JAGILI SETHI	SURJYA NARAYANA SAHU	//

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	WP(C)/16417/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/21453/2026 WP(C)/16418/2026	BIJAYALAXMI PARIDA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
195	D-WP(C)/23399/2026 WP(C)/16419/2026	SWARAJ KUMAR BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
196	D-WP(C)/21163/2026 WP(C)/16420/2026	SURYAKANTA BEHERA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
197	D-WP(C)/23798/2026 WP(C)/16421/2026	DEVASIS PATNAIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
198	D-WP(C)/23233/2026 WP(C)/16422/2026	RAMESH CHANDRA NAYAK VS THE REGISTRAR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //
199	D-WP(C)/21460/2026 WP(C)/16423/2026	SHASHI BHUSAN PRAHARAJ VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
200	D-WP(C)/23235/2026 WP(C)/16424/2026	PRASANTA KUMAR ROUSTRAY VS THE REGISTRAR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //
201	D-WP(C)/23825/2026 WP(C)/16425/2026	ROHIT GOUDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
202	D-WP(C)/20054/2026 WP(C)/16426/2026	SURYA NARAYAN MOHAPATRA VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
203	D-WP(C)/21203/2026 WP(C)/16427/2026	BIKASH KUMAR AGRAWAL VS UNION OF INDIA	SAIBRATA RATH VS MAHENDRA KUMAR PRADHAN	// 0 //
204	D-WP(C)/21515/2026 WP(C)/16428/2026	CHINMAYEE SWAIN VS	ASHIS KUMAR MISHRA VS	// 0

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205	D-WP(C)/23236/2026 WP(C)/16429/2026	THE REGISTRAR, CIVIL COURT, DISTRICT COURT, PURI NITYANANDA MALLA VS THE REGISTRAR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// // 0 //
206	D-WP(C)/5044/2026 WP(C)/16430/2026	RAJENDRA SAHU VS UNION OF INDIA	SUJAY SHANKER SINGHDEO VS	// 0 //
207	D-WP(C)/10638/2026 WP(C)/16431/2026	AUROBINDA RATH VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
208	D-WP(C)/23414/2026 WP(C)/16432/2026	SWASTIKA MOHANTY VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// 0 //
209	D-WP(C)/23876/2026 WP(C)/16433/2026	BINAYAK MISHRA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
210	D-WP(C)/22987/2026 WP(C)/16434/2026	KUBER NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
211	D-WP(C)/21236/2026 WP(C)/16435/2026	BASANTA KUMAR NAYAK VS STATE OF ODISHA	AJIT KUMAR TRIPATHY VS	// 0 //
212	D-WP(C)/19229/2026 WP(C)/16436/2026	JYOTIRMAYEE MOHANTY VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
213	D-WP(C)/23877/2026 WP(C)/16437/2026	KRUPASINDHU SAHOO VS THE COLLECTOR KENDRAPARA	ABINASH ROUSTRAY VS	// 0 //
214	D-WP(C)/21753/2026 WP(C)/16438/2026	DIPTIRANI DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
215	D-WP(C)/20767/2026 WP(C)/16439/2026	BATAKRUSHNA SARANGI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //

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216	D-WP(C)/23816/2026 WP(C)/16440/2026	GOBINDA BINDHANI VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
217	D-WP(C)/20759/2026 WP(C)/16441/2026	TRILOCHAN PANI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
218	D-WP(C)/23102/2026 WP(C)/16442/2026	ASIM MANJUMDAR VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	// 0 //
219	D-WP(C)/23813/2026 WP(C)/16443/2026	AJIT KUMAR SAHU VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
220	D-WP(C)/22859/2026 WP(C)/16444/2026	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
221	D-WP(C)/23875/2026 WP(C)/16445/2026	DURYODHAN SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
222	D-WP(C)/20891/2026 WP(C)/16446/2026	STATE OF ODISHA VS PABITRA NAYAK	DEBARAJ MOHANTY, A.G.A VS	// 0 //
223	D-WP(C)/20962/2026 WP(C)/16447/2026	BASANTI SAMAL VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
224	D-WP(C)/22830/2026 WP(C)/16448/2026	KAMALA NAYAK VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
225	D-WP(C)/20989/2026 WP(C)/16449/2026	TULSIRAM HOTA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
226	D-WP(C)/21665/2026 WP(C)/16450/2026	MANINI HEMBRUM VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
227	D-WP(C)/22831/2026	SAROJINI JENA	BANABIHARI RAY	//

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	WP(C)/16451/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/20983/2026 WP(C)/16452/2026	MANMAT @ MANMATH MEHER VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
229	D-WP(C)/22899/2026 WP(C)/16453/2026	G.SRINIVAS RAO VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //
230	D-WP(C)/22948/2026 WP(C)/16454/2026	TULASI BEHERA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
231	D-WP(C)/22341/2026 WP(C)/16455/2026	PURNENDU PATTANAIAK VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
232	D-WP(C)/22424/2026 WP(C)/16456/2026	Y. UGARANI RAO VS UNION OF INDIA	SOUBHAGYA SWAIN VS	// 0 //
233	D-WP(C)/21142/2026 WP(C)/16457/2026	MANJU DEVI VS THE COMMISSIONER CUM SECRETARY TO GOVERNMENT	SANDHYARANI PANI VS	// 0 //
234	D-WP(C)/21671/2026 WP(C)/16458/2026	MAHESWAR MUKHI VS SUB COLLECTOR,(MAINTENANCE TRIBUNAL), KEONJHAR	PARTHA SARATHI DAS VS	// 0 //
235	D-WP(C)/20985/2026 WP(C)/16459/2026	ANJANA PATTNAIAK@ PATTNAYEK VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
236	D-WP(C)/22125/2026 WP(C)/16460/2026	SEBATI BISHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
237	D-WP(C)/21153/2026 WP(C)/16461/2026	SAROJINI PADHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
238	D-WP(C)/20988/2026 WP(C)/16462/2026	RUPESH SEN @ RUPESH KUMAR SEN @ SAHU VS	AJAYA KUMAR NANDA VS	// 0

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239	D-WP(C)/22126/2026 WP(C)/16463/2026	STATE OF ODISHA OM PRAKASH MOHARANA VS	RANJIT SAMAL VS	// // ()
240	D-WP(C)/21448/2026 WP(C)/16464/2026	STATE OF ODISHA NARAYAN SAHU VS	SOMANATH MISHRA VS	// // ()
241	D-WP(C)/23989/2026 WP(C)/16465/2026	SUPERINTENDING ENGINEER ASKA ELECTRICAL CIRCLE, TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD.,GANJAM CHITTARANJAN PATRA VS	IPSIT AUROBINDO ACHARYA VS	// // ()
242	D-WP(C)/21767/2026 WP(C)/16466/2026	STATE OF ODISHA SATYABHAMA BARIK VS	MAHENDRA PRASAD MOHANTY VS	// // ()
243	D-WP(C)/23618/2026 WP(C)/16467/2026	STATE OF ODISHA SOMADEV MOHANTY @ SOMDEV MOHANTY VS	DEEPALI MAHAPATRA VS	// // ()
244	D-WP(C)/23655/2026 WP(C)/16468/2026	STATE OF ODISHA PRASANTA KUMAR SAMANTARAY VS	MOHIT KUMAR PATI VS	// // ()
245	D-WP(C)/21457/2026 WP(C)/16469/2026	STATE OF ODISHA MONALISA MISHRA VS	DR. JITENDRA KUMAR LENKA VS	// // ()
246	D-WP(C)/20520/2026 WP(C)/16470/2026	STATE OF ODISHA MANORANJAN BISWAL VS	GOPINATH MISHRA VS	// // ()
247	D-WP(C)/21684/2026 WP(C)/16471/2026	STATE OF ODISHA DHARANIDHAR BEHERA VS	BIREN SANKAR TRIPATHY VS	// // ()
248	D-WP(C)/22975/2026 WP(C)/16472/2026	UNION OF INDIA LAXMINARAYAN EDUCATION TRUST, KHORDHA VS	AMIT PRASAD BOSE VS	// // ()
249	D-WP(C)/21855/2026 WP(C)/16473/2026	STATE OF ODISHA M.C OF JAGABANDHU UCHA BIDYAPITHA, AGHIRAPADA, BALASORE VS	MAHENDRA KUMAR SAHOO VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/22980/2026 WP(C)/16474/2026	BABITA PALLAI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
251	D-WP(C)/23293/2026 WP(C)/16475/2026	NARAYAN PARIDA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	// 0 //
252	D-WP(C)/24124/2026 WP(C)/16476/2026	RAJIV PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
253	D-WP(C)/22986/2026 WP(C)/16477/2026	SANJIB NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
254	D-WP(C)/21786/2026 WP(C)/16478/2026	MANJARI DEVI COLLEGE, KHORDHA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
255	D-WP(C)/23814/2026 WP(C)/16479/2026	GEETARANI MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
256	D-WP(C)/21859/2026 WP(C)/16480/2026	DR. SIBA PRASAD NANDA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
257	D-WP(C)/23643/2026 WP(C)/16481/2026	MUSLIM PANCHAYAT COMMITTEE, SUNDERGARH VS STATE OF ODISHA	SOU MENDRA PATTANAIAK VS	// 0 //
258	D-WP(C)/21798/2026 WP(C)/16482/2026	KUMUDA CHANDRA JENA VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
259	D-WP(C)/23735/2026 WP(C)/16483/2026	GYANA RANJAN MALLICK VS COLLECTOR AND DISTRICT MAGISTRATE, SUNDARGARH	ALOK SAMANTARAY VS	// 0 //
260	D-WP(C)/21861/2026 WP(C)/16484/2026	BIRENDRA PRAJAPATI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// 0 //
261	D-WP(C)/21711/2026	SUNIL KUMAR RAY	AMIT PRASAD BOSE	//

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	WP(C)/16485/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/18866/2026 WP(C)/16486/2026	SAKHIGOPAL PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR PATRI VS	// 0 //
263	D-WP(C)/21810/2026 WP(C)/16487/2026	SWADHIN NAIK VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
264	D-WP(C)/21862/2026 WP(C)/16488/2026	SANGRAM KUMAR SWAIN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
265	D-WP(C)/24122/2026 WP(C)/16489/2026	NARMADA ROUT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
266	D-WP(C)/23550/2026 WP(C)/16490/2026	RABI NARAYAN BARIK VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
267	D-WP(C)/21741/2026 WP(C)/16491/2026	DR.BISWANATH HOTA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
268	D-WP(C)/22086/2026 WP(C)/16492/2026	SHYAM SUNADAR MARANDI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
269	D-WP(C)/22010/2026 WP(C)/16493/2026	HRUSHIKESH MATHAN VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
270	D-WP(C)/23108/2026 WP(C)/16494/2026	BHAGABAN PATTNAIK VS STATE OF ODISHA	SUDHANSU SEKHAR JENA VS	// 0 //
271	D-WP(C)/23977/2026 WP(C)/16495/2026	RAMESH KUMAR PRUSTY VS STATE OF ODISHA	BISWAROOPA PATI VS	// 0 //
272	D-WP(C)/21750/2026 WP(C)/16496/2026	PRASANTA KUMAR MOHANTY VS	SHASHI BHUSAN JENA VS	// 0

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273	D-WP(C)/23330/2026 WP(C)/16497/2026	STATE OF ODISHA AJIT KUMAR ROUTRAY VS	PRABIN DAS VS	// // 0
274	D-WP(C)/22088/2026 WP(C)/16498/2026	STATE OF ODISHA UDAY BHANU PATI VS	SOUMYA RANJAN PATI VS	// // 0
275	D-WP(C)/23774/2026 WP(C)/16499/2026	STATE OF ODISHA SANATAN MOHANTA VS	DURGA PRASAD PATTANAIAK VS	// // 0
276	D-WP(C)/23666/2026 WP(C)/16500/2026	STATE OF ODISHA SUKADEBA DASH VS	SURYAKANTA DWIBEDI VS	// // 0
277	D-WP(C)/22825/2026 WP(C)/16501/2026	STATE OF ODISHA KALPANA MOHANTY VS	RAMAKANTA SAHU VS	// // 0
278	D-WP(C)/22093/2026 WP(C)/16502/2026	STATE OF ODISHA RABINDRA KUMAR PANDA VS	SOUMYA RANJAN PATI VS	// // 0
279	D-WP(C)/23514/2026 WP(C)/16503/2026	STATE OF ODISHA NALINIKANTA BARIK VS	SANGRAM KESHARI MISHRA VS	// // 0
280	D-WP(C)/23520/2026 WP(C)/16504/2026	UNION OF INDIA BISWARANJAN PATRA VS	SANGRAM KESHARI MISHRA VS	// // 0
281	D-WP(C)/22032/2026 WP(C)/16505/2026	UNION OF INDIA M/S.CHANDAN SECURITY SERVICE, CUTTACK VS	SATYA RANJAN MULIA VS	// // 0
282	D-WP(C)/23391/2026 WP(C)/16506/2026	STATE OF ODISHA GEETANJALI SAHOO VS	SANGRAM JENA VS	// // 0
283	D-WP(C)/21868/2026 WP(C)/16507/2026	STATE OF ODISHA SWATI RANJANA SABAT VS	SANJIB KUMAR BHANJADEO VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/22163/2026 WP(C)/16508/2026	DILLIP KUMAR BARAL VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
285	D-WP(C)/22041/2026 WP(C)/16509/2026	BISWAJIT SWAIN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
286	D-WP(C)/21976/2026 WP(C)/16510/2026	SHIBA KUMAR SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
287	D-WP(C)/23470/2026 WP(C)/16511/2026	DEBENDRA PRASAD SUNANI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
288	D-WP(C)/22382/2026 WP(C)/16512/2026	BIRUPAKSHYA PATRA VS COLLECTOR AND DISTRICT MAGISTRATE, KANDHAMAL	SAIBRATA RATH VS	// 0 //
289	D-WP(C)/21890/2026 WP(C)/16513/2026	DEBENDRA NATH SWAIN VS TAHASILDAR ,BASTA, BALASORE	DWARIKA PRASAD MOHANTY VS	// 0 //
290	D-WP(C)/23557/2026 WP(C)/16514/2026	NANDA KUMAR MAJHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
291	D-WP(C)/22252/2026 WP(C)/16515/2026	BINOD BIHARI RAM VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
292	D-WP(C)/23559/2026 WP(C)/16516/2026	NETRAM MANIKPURI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
293	D-WP(C)/19959/2026 WP(C)/16517/2026	BIJAY KUMAR SHAH VS STATE OF ODISHA	SHALINI AGARWAL VS	// 0 //
294	D-WP(C)/22000/2026 WP(C)/16518/2026	SHAKUNTALA PRADHAN VS STATE OF ODISHA	MAHITOSH SINHA VS	// 0 //
295	D-WP(C)/23919/2026	SRADHANANDA DAS	SUDHIR KUMAR MALLICK	//

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	WP(C)/16519/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/22489/2026 WP(C)/16520/2026	BISHNUPADA GIRI VS UNION OF INDIA	BIBHUTI BHUSAN SWAIN VS	// 0 //
297	D-WP(C)/23563/2026 WP(C)/16521/2026	RAJENDRANATH SATNAM VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
298	D-WP(C)/22426/2026 WP(C)/16522/2026	MADHUSUDAN DAS VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
299	D-WP(C)/24032/2026 WP(C)/16523/2026	ABHAYA KUMAR PARIDA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
300	D-WP(C)/22881/2026 WP(C)/16524/2026	DIPAK KUMAR SAHOO VS CHAIRMAN, STATE BANK OF INDIA, MUMBAI	SARAT CHANDRA DASH VS	// 0 //
301	D-WP(C)/24131/2026 WP(C)/16525/2026	SUJATA KUMARI SAHU VS STATE OF ODISHA	SARTHAK MOHAPATRA VS	// 0 //
302	D-WP(C)/21297/2026 WP(C)/16526/2026	UMAKANTA SAHU VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
303	D-WP(C)/23781/2026 WP(C)/16527/2026	SUSHILA ORAM VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
304	D-WP(C)/23589/2026 WP(C)/16528/2026	JAYLAL KUMBHAR VS STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH	CHANDRAKANTA NAYAK VS	// 0 //
305	D-WP(C)/22379/2026 WP(C)/16529/2026	SUDHIR KUMAR SAHU VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
306	D-WP(C)/21299/2026 WP(C)/16530/2026	JYOSHNARANI SAHOO VS	SANDEEP RATH VS	// 0

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307	D-WP(C)/23783/2026 WP(C)/16531/2026	STATE OF ODISHA LABA SUNA VS	DIPTI RANJAN BHOKTA VS	// // ()
308	D-WP(C)/24006/2026 WP(C)/16532/2026	STATE OF ODISHA DHANAPATI BHUE VS	DIPTI RANJAN BHOKTA VS	// // ()
309	D-WP(C)/20986/2026 WP(C)/16533/2026	STATE OF ODISHA JAGADANANDA MUND VS	AJAYA KUMAR NANDA VS	// // ()
310	D-WP(C)/23785/2026 WP(C)/16534/2026	STATE OF ODISHA ASISH RANBIDA VS	DIPTI RANJAN BHOKTA VS	// // ()
311	D-WP(C)/24007/2026 WP(C)/16535/2026	STATE OF ODISHA MAHENDRA MUNDA VS	DIPTI RANJAN BHOKTA VS	// // ()
312	D-WP(C)/22221/2026 WP(C)/16536/2026	STATE OF ODISHA ARJUN CHARAN DAS VS	AJAYA KUMAR TRIPATHY VS	// // ()
313	D-WP(C)/22441/2026 WP(C)/16537/2026	STATE OF ODISHA PRATAP DANDASENA VS	SIBA PRASAD PATRA VS	// // ()
314	D-WP(C)/23787/2026 WP(C)/16538/2026	MAHANADI COALFIELDS LTD., SAMBALPUR SUSHILA ORAM VS	DIPTI RANJAN BHOKTA VS	// // ()
315	D-WP(C)/23210/2026 WP(C)/16539/2026	STATE OF ODISHA TAPAN KUMAR SETHY VS	DR.PURUSOTTAM CHULI VS	// // ()
316	D-WP(C)/22511/2026 WP(C)/16540/2026	STATE OF ODISHA UDAYAJYOTI MOHANTY VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
317	D-WP(C)/23882/2026 WP(C)/16541/2026	STATE OF ODISHA ANTARYAMI PRADHAN VS THE COLLECTOR, SAMBALPUR	BIKASH KUMAR DASH VS	// // ()

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318	D-WP(C)/23564/2026 WP(C)/16542/2026	SADHE DAS PANIKA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
319	D-WP(C)/22251/2026 WP(C)/16543/2026	JANAKI RAO VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
320	D-WP(C)/23567/2026 WP(C)/16544/2026	CHAMAN LAL SABAR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
321	D-WP(C)/24118/2026 WP(C)/16545/2026	T. SACHIN SUBUDHI VS STATE OF ODISHA	P.ANUP DASH VS	// 0 //
322	D-WP(C)/24119/2026 WP(C)/16546/2026	T. SACHIN SUBUDHI VS STATE OF ODISHA	P.ANUP DASH VS	// 0 //
323	D-WP(C)/23613/2026 WP(C)/16547/2026	MANJUMANI PRADHAN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
324	D-WP(C)/23575/2026 WP(C)/16548/2026	FARIDA BEGUM VS FIRST APPELLATE AUTHORITY, CUTTACK	PRONOY MOHANTY VS	// 0 //
325	D-WP(C)/23616/2026 WP(C)/16549/2026	BASUDEV DASH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
326	D-WP(C)/23614/2026 WP(C)/16550/2026	RAMESH CHANDRA MAHAKUD VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
327	D-WP(C)/23583/2026 WP(C)/16551/2026	SAYED IDREES AHMAD VS FIRST APPELLATE AUTHORITY, CUTTACK	PRONOY MOHANTY VS	// 0 //
328	D-WP(C)/22461/2026 WP(C)/16552/2026	NALINI PRAVA BISWAL VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
329	D-WP(C)/23615/2026	PRAVATI BARIK	BANSHIDHAR SATAPATHY	//

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	WP(C)/16553/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/22636/2026 WP(C)/16554/2026	PRAVAT KUMAR SAHOO VS THE COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	NIRANJAN SAHOO VS	// 0 //
331	D-WP(C)/23617/2026 WP(C)/16555/2026	DAMAYANTI SETHI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
332	D-WP(C)/21730/2026 WP(C)/16556/2026	AMARENDRA PATTANAYAK VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
333	D-WP(C)/22515/2026 WP(C)/16557/2026	DR.KRISHNA MISHRA VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
334	D-WP(C)/21896/2026 WP(C)/16558/2026	DILLIP KUMAR SAMANTARAY VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
335	D-WP(C)/23619/2026 WP(C)/16559/2026	CHITTARANJAN MOHAPATRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
336	D-WP(C)/23780/2026 WP(C)/16560/2026	MANJULATA PANDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
337	D-WP(C)/22524/2026 WP(C)/16561/2026	PRATYUSHA CHANDRA SUBUDHI VS CENTRAL BOARD OF DIRECT TAXES, NORTH BLOCK, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
338	D-WP(C)/23824/2026 WP(C)/16562/2026	SUJATARANI PANDA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	// 0 //
339	D-WP(C)/22998/2026 WP(C)/16563/2026	SANTOSH KUMAR MAHANA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
340	D-WP(C)/23242/2026 WP(C)/16564/2026	SANJU @ SANJUKTA SWAIN VS	LAMBODAR PRADHAN VS	// 0

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341	D-WP(C)/23579/2026 WP(C)/16565/2026	COLLECTOR, CUTTACK PRATAP KUMAR KABI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // ()
342	D-WP(C)/23894/2026 WP(C)/16566/2026	BISHNU CHARAN BISOI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // ()
343	D-WP(C)/23129/2026 WP(C)/16567/2026	BRUSTY BIJADA MANDAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // ()
344	D-WP(C)/23469/2026 WP(C)/16568/2026	BHARAT SABAR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // ()
345	D-WP(C)/24132/2026 WP(C)/16569/2026	RAJENDRA KUMAR SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // ()
346	D-WP(C)/23896/2026 WP(C)/16570/2026	PURANDAR DHAN VS TATA MOTORS FINANCE LTD., MUMBAI	BANSHIDHAR SATAPATHY VS	// // ()
347	D-WP(C)/22004/2026 WP(C)/16571/2026	SUDHANSU BHUSAN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// // ()
348	D-WP(C)/22029/2026 WP(C)/16572/2026	KANAKALATA PANDA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// // ()
349	D-WP(C)/23752/2026 WP(C)/16573/2026	KALYANMAYEE SELF HELP GROUP, BALASORE VS STATE OF ODISHA	PARSURAM PANDA VS	// // ()
350	D-WP(C)/24029/2026 WP(C)/16574/2026	ADARSHA SENAPATI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// // ()
351	D-WP(C)/23651/2026 WP(C)/16575/2026	BINOD KUMAR PATRA VS STATE OF ODISHA	MANAS PATI VS	// // ()

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352	D-WP(C)/22951/2026 WP(C)/16576/2026	ESITA JHUNJHUNWALA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
353	D-WP(C)/22421/2026 WP(C)/16577/2026	RAMAKANTA MAHANI VS EMPLOYEES STATE INSURANCE CORPORATION,BHUBANESWAR	UPASANA BAL VS	// 0 //
354	D-WP(C)/23770/2026 WP(C)/16578/2026	PRASANTA KUMAR SAR VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
355	D-WP(C)/21853/2026 WP(C)/16579/2026	ADIKANDA KHAMARI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
356	D-WP(C)/22234/2026 WP(C)/16580/2026	HARILAL DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
357	D-WP(C)/22239/2026 WP(C)/16581/2026	DHIREN SIL VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
358	D-WP(C)/23395/2026 WP(C)/16582/2026	BABULA BISOYI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
359	D-WP(C)/22236/2026 WP(C)/16583/2026	GOLAPI DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
360	D-WP(C)/22583/2026 WP(C)/16584/2026	DR. BINODINI MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
361	D-WP(C)/22240/2026 WP(C)/16585/2026	URMILA DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
362	D-WP(C)/23665/2026 WP(C)/16586/2026	UMESH CHANDRA DEBATA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
363	D-WP(C)/22237/2026	RANJIT THAPPA	DURGA PRASAD JENA	//

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	WP(C)/16587/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/22584/2026 WP(C)/16588/2026	DR.BASANTA KUMAR BARIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
365	D-WP(C)/22241/2026 WP(C)/16589/2026	NILAKAML KARMAKAR VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
366	D-WP(C)/23897/2026 WP(C)/16590/2026	SUDHIR RANJAN MISHRA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
367	D-WP(C)/24125/2026 WP(C)/16591/2026	SILVERCITY HOSPITAL AND RESEARCH CENTRE, CUTTACK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
368	D-WP(C)/23642/2026 WP(C)/16592/2026	BHOLANATH SAHU VS TAHASILDAR , ATTABIRA, BARAGARH	JASHOBANTA DASH VS	// 0 //
369	D-WP(C)/24138/2026 WP(C)/16593/2026	ROHAN PINAYAK MOHANTY VS PUNJAB NATIONAL BANK, SAHID NAGAR, BHUBANESWAR	SUKANTA KUMAR DALAI VS	// 0 //
370	D-WP(C)/22419/2026 WP(C)/16594/2026	MAHESWAR BEHERA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
371	D-WP(C)/23452/2026 WP(C)/16595/2026	COLD ROLLING MILL COOPERATIVE CREDIT SOCIETY LTD., SUNDARGARH VS REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, BHUBANESWAR	BAIDHAR SAHOO VS	// 0 //
372	D-WP(C)/23793/2026 WP(C)/16596/2026	BIGYAN BHUSAN MOHANTA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
373	D-WP(C)/24137/2026 WP(C)/16597/2026	LALA DEBASIS RAY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
374	D-WP(C)/24073/2026 WP(C)/16598/2026	RANGADHAR OJHA VS	DIPTI RANJAN BHOKTA VS	// 0

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375	D-WP(C)/24012/2026 WP(C)/16599/2026	COLLECTOR, JAJPUR AMBUJ NATH VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// // 0 //
376	D-WP(C)/22242/2026 WP(C)/16600/2026	SIMANDRI BARIK VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
377	D-WP(C)/6335/2026 WP(C)/16601/2026	SATYENDRA NARAYAN SANDHA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
378	D-WP(C)/17789/2026 WP(C)/16602/2026	PURNA CHANDRA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
379	D-WP(C)/22243/2026 WP(C)/16603/2026	MADAN DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
380	D-WP(C)/23938/2026 WP(C)/16604/2026	BASUDEV CONSTRUCTION, PURI VS STATE OF ODISHA	SONALI PANDA VS	// 0 //
381	D-WP(C)/24061/2026 WP(C)/16605/2026	PABITRA PARIDA VS STATE OF ODISHA	BALARAM NAYAK VS	// 0 //
382	D-WP(C)/24101/2026 WP(C)/16606/2026	RADHA MOHAN VS STATE OF ODISHA	SONALI PANDA VS	// 0 //
383	D-WP(C)/23382/2026 WP(C)/16607/2026	JALOE DEGREE COLLEGE, SUBARNAPUR VS STATE OF ORISSA	AMITAV TRIPATHY VS	// 0 //
384	D-WP(C)/23764/2026 WP(C)/16608/2026	SURENDRA MANDAL VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
385	D-WP(C)/22732/2026 WP(C)/16609/2026	DHIREN NAYAK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //

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386	D-WP(C)/23193/2026 WP(C)/16610/2026	BRUNDABAN MISHRA VS COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR	AMITAV TRIPATHY VS	// () //
387	D-ABLAPL/14842/2026 ABLAPL/5823/2026	TAPAN BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	//0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000269/2026
388	D-ABLAPL/14588/2026 ABLAPL/5824/2026	BAIKUNTHA PADHY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHAULI PS /270 /2025 () //
389	D-ABLAPL/14843/2026 ABLAPL/5825/2026	BAPINA BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /98 /2026 () //
390	D-ABLAPL/14900/2026 ABLAPL/5826/2026	SANTU @ SANTOSH DALEI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /45 /2026 () //
391	D-ABLAPL/12726/2026 ABLAPL/5827/2026	ASHOK PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /85 / () //
392	D-ABLAPL/12182/2026 ABLAPL/5828/2026	FATHER IN LAW OF THE VICTIM FIR SNO.2 VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /133 /2026 () //
393	D-ABLAPL/14901/2026 ABLAPL/5829/2026	PRABHUTTA DIXIT @ PRAVUDATTA DIXIT VS STATE OF ODISHA	ASHIM KISHOR PAL VS	//0 () //
394	D-ABLAPL/14898/2026 ABLAPL/5830/2026	BAPI PAL VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	GOBINDAPUR /73 /2026 () //
395	D-ABLAPL/14902/2026 ABLAPL/5831/2026	SUMAN KUMAR MAHAPATRA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	KHAIRA /127 /2026 () //
396	D-ABLAPL/14543/2026 ABLAPL/5832/2026	MANAS KUMAR JENA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /166 /2026 () //
397	D-ABLAPL/14912/2026	ASHOK MAHAPATRA	BIRAJA PRASAD NANDA	//0

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	ABLAPL/5833/2026	VS STATE OF ODISHA	VS	J.M.F.C,PARJANG(Dhenkanal) 2(A)CC/0000151/2024
398	D-ABLAPL/14542/2026 ABLAPL/5834/2026	PRAHALLAD MISTRI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARINE PS AT JAMBO /76 /2026 () //
399	D-ABLAPL/14946/2026 ABLAPL/5835/2026	RANJIT BEHERA @ HATIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BIRIDI PS /41 /2026 () //
400	D-ABLAPL/13928/2026 ABLAPL/5836/2026	SANIA JENA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BALASORE SADAR /245 /2026 () //
401	D-ABLAPL/14964/2026 ABLAPL/5837/2026	PRAKASH MAHAKUR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	MURIBAHAL /1 /2026 () //
402	D-ABLAPL/14265/2026 ABLAPL/5838/2026	SANATAN MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /195 /2026 () //
403	D-ABLAPL/14968/2026 ABLAPL/5839/2026	LIPU PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BERHAMPUR SADAR /84 /2025 () //
404	D-ABLAPL/14273/2026 ABLAPL/5840/2026	RUDRA PRATAP BIBHAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MUNIGUDA /23 /2026 () //
405	D-ABLAPL/14347/2026 ABLAPL/5841/2026	BIBHUTI GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /232 /2017 () //
406	D-ABLAPL/14545/2026 ABLAPL/5842/2026	DUSMANTA KANHAR VS STATE OF ODISHA	PRANAYA SWAIN VS	PURUNAKATAK /85 /2026 () //
407	D-ABLAPL/14767/2026 ABLAPL/5843/2026	KABIRA KHOSLA @ KABIR VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KAKIRIGUMMA /47 /2025 () //
408	D-ABLAPL/14735/2026 ABLAPL/5844/2026	TAPAN KUMAR PRADHAN VS	JANMEJAYA KATIKIA VS	BALUGAON P.S. /88 /2020 ()

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409	D-ABLAPL/14932/2026 ABLAPL/5845/2026	STATE OF ODISHA MANOJ KUMAR KHUNTIA VS STATE OF ODISHA	AMRITMAY PANDA VS	// FATEGARH /93 /2019 ()
410	D-ABLAPL/14846/2026 ABLAPL/5846/2026	SABYASACHI SAMANTARAY @ PAPU VS STATE OF ODISHA	ASIT KUMAR JENA VS	// JENAPUR /120 /2026 ()
411	D-ABLAPL/14868/2026 ABLAPL/5847/2026	HASAN KHAN @ KUNU KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// / /0 ()
412	D-ABLAPL/14467/2026 ABLAPL/5848/2026	ELDER BROTHER IN LAW OF THE VICTIM/INFORMANT VS STATE OF ODISHA	RAGHUNATH SINGH VS	// NIMAPADA /118 /2026 ()
413	D-ABLAPL/14870/2026 ABLAPL/5849/2026	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	AMIYA RANJAN SETHY VS	// BIDANASI /124 /2026 ()
414	D-ABLAPL/14875/2026 ABLAPL/5850/2026	DILLIPA KUMAR PRADHAN @ DILLIP PRADHAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// PHIRINGIA /72 /2026 ()
415	D-ABLAPL/15180/2026 ABLAPL/5851/2026	NRUSINGHA CHANDRA PANDA @ NRUSHIHA CHANDRA PANDA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// JAGATPUR /298 /2026 ()
416	D-ABLAPL/14877/2026 ABLAPL/5852/2026	PINTU PRADHAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// TIGIRIA /81 /2015 ()
417	D-ABLAPL/14938/2026 ABLAPL/5853/2026	TAPAN KUMAR TRIPATHY VS STATE OF ODISHA	BISWABHUSAN DAS VS	// KUJANGA /131 /2026 ()
418	D-ABLAPL/14987/2026 ABLAPL/5854/2026	RANJAN @ RANJAN KUMAR SETHY VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// MARSHAGHAI /203 /2026 ()
419	D-ABLAPL/13272/2026 ABLAPL/5855/2026	SASWAT RANJAN PANDA VS STATE OF ODISHA	BHARAT JALLI VS	// Cyber Crime and Economic Offenses, Rayag ()

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420	D-ABLAPL/14461/2026 ABLAPL/5856/2026	MANOJ KUMAR MANDAL VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	BHOGRAI /139 /2026 () //
421	D-ABLAPL/15032/2026 ABLAPL/5857/2026	UTTAM NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BANARAPAL /29 /2026 () //
422	D-ABLAPL/14837/2026 ABLAPL/5858/2026	BUDHUA LAKRA VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	TANGARPALI /87 /2026 () //
423	D-ABLAPL/13601/2026 ABLAPL/5859/2026	TIGER RAJAHANSA @ RAJHANSA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /105 /2025 () //
424	D-ABLAPL/15023/2026 ABLAPL/5860/2026	SUPRIYA PANDA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BERHAMPUR TOWN /165 /2019 () //
425	D-ABLAPL/14922/2026 ABLAPL/5861/2026	PANKAJ KUMAR MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BETNOTI /199 /2026 () //
426	D-ABLAPL/14927/2026 ABLAPL/5862/2026	ASHOK BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /353 /2026 () //
427	D-ABLAPL/15026/2026 ABLAPL/5863/2026	PRADYUMAN KUMAR MOHANTY VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	BALIANTA P.S. /59 /2026 () //
428	D-ABLAPL/14942/2026 ABLAPL/5864/2026	KARTIKA NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	KANIHA /90 /2026 () //
429	D-ABLAPL/15056/2026 ABLAPL/5865/2026	RAMANI RANJAN DHAL VS STATE OF ODISHA	BIKRAM KESHARI SAHU VS	NAYAPALLI P.S. /119 /2026 () //
430	D-ABLAPL/15036/2026 ABLAPL/5866/2026	BAGALA ROUT @ DASARATHI ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /47 /2026 () //
431	D-ABLAPL/14990/2026	SUBASISH DHAR	SATYA RANJAN MULIA	BHANJPUR /126 /2026

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	ABLAPL/5867/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/15090/2026 ABLAPL/5868/2026	PRAVAKAR @ PRAVASH KAR MOHAPATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //
433	D-ABLAPL/15092/2026 ABLAPL/5869/2026	SK. MASUD VS STATE OF ODISHA	SUSAMPAD HOTA VS	BIDANASI /139 /2026 () //
434	D-ABLAPL/14994/2026 ABLAPL/5870/2026	DEBUNA @ DEBENDRA NATH VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KUDANAGARI /58 /2026 () //
435	D-ABLAPL/9746/2026 ABLAPL/5871/2026	DEBENDRA BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	HEMGIR /261 /2025 () //
436	D-ABLAPL/14999/2026 ABLAPL/5872/2026	BRATI SUNDAR DAS VS STATE OF ODISHA	SAPAN KUMAR PAL VS	MAHILA P.S.(BBSR) /119 /2026 () //
437	D-ABLAPL/14966/2026 ABLAPL/5873/2026	M.D. SALIM VS STATE OF ODISHA	SURAJ MOHANTY VS	LALBAG /137 /2026 () //
438	D-ABLAPL/15063/2026 ABLAPL/5874/2026	GOUTTAM MALIK @ BANTI VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /204 /2025 () //
439	D-ABLAPL/14972/2026 ABLAPL/5875/2026	S.K.SALEEM VS STATE OF ODISHA	SURAJ MOHANTY VS	LALBAG /137 /2026 () //
440	D-ABLAPL/9853/2026 ABLAPL/5876/2026	SUMIT DANGUAR VS STATE OF ODISHA	SUMIT SANGRAM PATEL VS	SUNDARGARH TOWN /54 /2026 () //
441	D-ABLAPL/15096/2026 ABLAPL/5877/2026	LALIT MOHAN PANDITRAY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //